

mine in Koraput district also which is closed at present.

(b) As per mineral inventory as on 1.1.1980 prepared by Indian Bureau of Mines, the total limestone reserves estimated in these areas are as under :

District	Total reserves of all grades (in million tonnes)
1. Sambalpur	13.96
2. Sundergarh	570.60
3. Koraput	255.82
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Total Orissa State	840.68

(c) Limestone is utilised in the Steel Plants at Jamshedpur, Burnpur, Durgapur and Rourkela ; Cement plants of I.D.C. Orissa at Bargarh and Orissa Cement Limited at Rajgangpur. Small quantities are also used in Fertilizer Plant at Talchir and Kalinga Iron Works at Barbil and different foundries in eastern region.

Export of Sugares during 1985-86 and 1986-87

6064. SHRI BALASAHEB VIKHE PATIL : Will the Minister of COMMERCE be pleased to state :

(a) the targets for exports of sugar during 1985-86 and 1986-87 ;

(b) the quota fixed for the private/Co-operative Sector to enter into this field ;

(c) the new markets, if any, that we have been able to locate in this regard ; and

(d) the rate of profitability of sugar export ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI

P.A. SANGMA) : (a) Barring exports of small quantities of sugar to some neighbouring countries and under preferential pricing/quota entitlements, sugar exports are held in abeyance. As such, there are no export targets for sugar for 1985-86. The question of fixing targets for 1986-87 would be considered after assessing the next crop and production levels.

(b) to (d). Do not arise.

[Translation]

More Prices for Agricultural Implements from Small and Marginal Farmers in Bihar Against Loans by Banks

6065. SHRI VIJAY KUMAR MISHRA : Will the Minister of FINANCE be pleasee to state :

(a) whether certain M.P.s. in a letter dated 27th March, 1985 had alleged that the price of pump-sets, boring pipes, strainer and other agricultural implements is charged many times more than that in the markets from small and marginal farmers in Bihar against the loans and grants provided by banks;

(b) whether the Department of Rural Development had enquired into this matter and if so, the extent of the correctness of the allegations and those found true;

(c) the recommendations of the Department of Rural Development in this regard; and

(d) the action taken against the erring officers, if any ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir. A letter dated 27th March, 1985 making such allegations has been received from Shri Hukmdeo Narayan, Yadab Member of Parliament, Rajya Sabha.

(b) to (d). The Bihar State Government has been advised by the Department of Rural Development to taken action against the concerned erring officials of the State Government. Reserve Bank of India has also been asked to depute some senior officer to Patna for fixing responsibility on delinquent bank officials and directing the concerned banks to take appropriate disciplinary action against those found guilty.

Opening of Special Cell for Loan to Scheduled Castes/Tribes

6066. SHRI NARSINH MAKWANA : Will the Minister of FINANCE be pleased to state :

(a) the directions issued by the Reserve Bank to provide loans in a right manner to persons belonging to Scheduled Castes/Tribes;

(b) whether these directions are complied with;

(c) the number of banks which have opened special cells for the purpose;

(d) the time by which the remaining banks are likely to open such cells;

(e) whether each bank has been directed to prepare an annual estimate of the loans to be provided to the persons belonging to Scheduled Castes/Tribes as per the directions of Reserve Bank; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARY : (a) to (b). In order to increase the flow of production credit to SC/ST borrowers, Reserve Bank have, from time to time, issued guidelines to the public sector bank for implementation of measures like formulation of credit schemes suited to the requirements of SC/ST persons, weighting of District Credit Plans in favour of SC/ST communities, close

liaison with corporations/agencies implementing schemes for development of SC/ST communities, adoption of Harijan bastis or villages having sizeable population belonging to SC/ST communities, ensuring sympathetic evaluation of proposals of SC/ST applicants and rejection of their applications only at a level higher than the branch level, creation of Special Cells to monitor flow of credit to SC/ST borrowers and submission of periodical reviews to the Boards of Directors detailing not only the progress made but also outlining further measures contemplated to expand the coverage of SC/ST borrowers.

As a result of all these measures credit flow SC/ST beneficiaries by public sector banks has shown significant improvement in recent years. The number of borrowal accounts of SC/ST entrepreneurs under priority sector in public sector banks increased from 11.78 lakhs in June 1979 to 43.65 lakhs in June, 1984 and advances to them increased from Rs. 170.53 crores to Rs. 832.45 crores in the corresponding period. Sometimes specific complaints about non-implementation of guidelines by field-level functionaries are received by the Government./RBI. These are followed up with banks for corrective action.

(c) and (d). With a view to achieve the objective of increasing the flow of credit to SC/ST borrowers, all the public sector banks have evolved specific mechanism for overseeing the implementation of credit programmes directed towards these communities. Precise information about the constitution of special cells is, however, being ascertained from the banks and would be laid on the Table of the House.

(e) and (f). Banks have been advised to make programme for credit assistance to SC/ST borrowers, an integral part of their performance budget so that attainment of given objectives could be monitored effectively.